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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + FAO (COMM) 288/2025, CM APPL. 64891/2025, CM APPL. 64892/2025 & CM APPL. 64893/2025

GM MODULAR PVT LTD

.....Appellant

Through: Ms. Swathi Sukumar, Sr. Adv. with Mr. Rishi Bansal, Mr. Vibhor Sethi, Mr. Arpit Pundir, Ms. Suvarna Singh and Ms. Deasha Mehta, Advs.

versus

MUDIT KUMAR CHATURVEDI & ANR.Respondents Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA ORDER (ORAL) 15.10.2025

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C. HARI SHANKAR. J.

- 1. After some hearing, Ms. Swathi Sukumar, learned Senior Counsel for the petitioner seeks leave to withdraw the appeal.
- **2.** The appeal is accordingly dismissed as withdrawn.
- **3.** We make it clear that we have not expressed any opinion on the merits of the matter.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

OCTOBER 15, 2025/AR